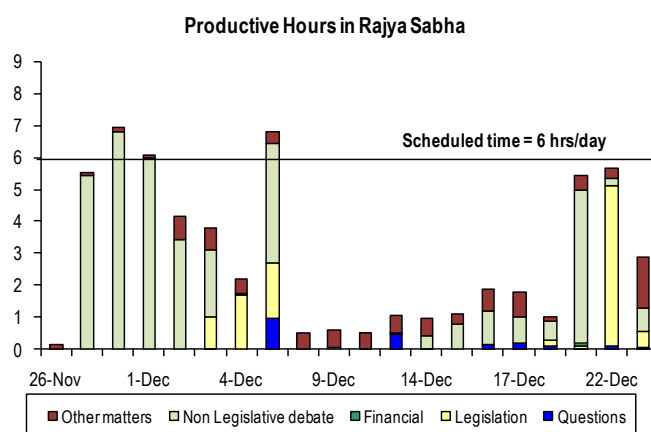
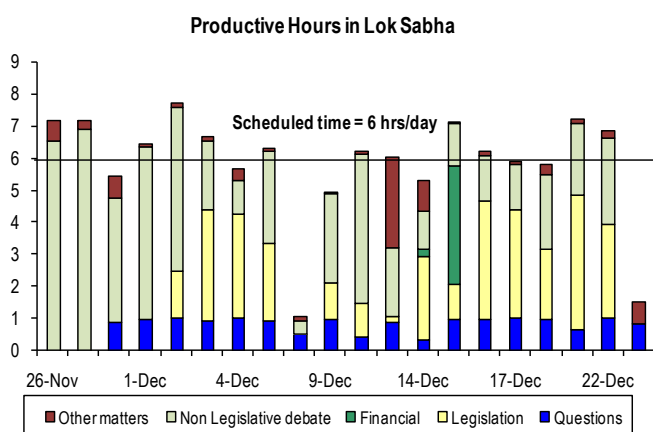


Plan vs. Performance

Winter Session – November 26 to December 23, 2015

This note compares the legislative business planned by Parliament and compares it with the actual performance, during the Winter Session 2015.

	Plan	Actual
No. of Sittings (Lok Sabha)	20	20
No. of Sittings (Rajya Sabha)	20	20
No. of Bills for passing		
- Finance and Appropriation Bills	0	2
- Other Bills	20	8
No. of Bills for introduction		
- Finance and Appropriation Bills	0	2
- Other Bills	14	8
No. of Bills for withdrawal	2	3



The Winter Session of Parliament adjourned *sine die* on December 23, 2015. The functioning of Rajya Sabha was disrupted over issues related to the Governor of Arunachal Pradesh, the National Herald case and financial irregularities in DDCA. Both the Houses discussed India’s commitment to the Constitution to celebrate the 125th Birth Anniversary of Dr. B.R. Ambedkar in special sittings. Other issues discussed were related to intolerance, drought and flood conditions in the country. Price rise and situation in Nepal and Indo-Nepal relations were also discussed in Lok Sabha and Rajya Sabha respectively.

Supplementary Demands for Grants (Appropriation Bills) were passed by both houses but were discussed only in Lok Sabha. Seven legislative Bills were introduced during the Session and three were withdrawn. 11 legislative Bills were passed by Lok Sabha and seven by Rajya Sabha. Lok Sabha worked for 98% of the scheduled hours and Rajya Sabha for 51%.

Government Bills listed for Consideration and Passing

Short Title	Lok Sabha	Rajya Sabha
Constitutional Amendment		
The Constitution (122nd Amendment) (GST) Bill, 2014		
Urban development		
The Real Estate (Regulation and Development) Bill, 2013		

Short Title	Lok Sabha	Rajya Sabha
Health		
The Human Immunodeficiency Virus and Acquired Immune Deficiency Syndrome (Prevention and Control) Bill, 2014		
The Mental Health Care Bill, 2013		
Energy		
The Electricity (Amendment) Bill, 2014		
Labour		
The Child Labour (Prohibition and Regulation) Amendment Bill, 2012		
Security / Law / Strategic Affairs		
The High Court and the Supreme Court Judges (Salaries and Conditions of Service) Amendment Bill, 2015	Passed on 4 Dec 2015	
The Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts Bill, 2015	Replaced by a new Bill	Withdrawn on 11 Dec 2015
The Anti-Hijacking Bill, 2014		
The Prevention of Corruption (Amendment) Bill, 2013		
The Repealing and Amending (Third) Bill, 2015		
The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Amendment Bill, 2014	Passed in earlier session	Passed on 21 Dec 2015
The Whistle Blowers Protection (Amendment) Bill, 2015		
The Juvenile Justice (Care and Protection of Children) Bill, 2014	Passed in earlier session	Passed on 22 Dec 2015
The Appropriation Acts (Repeal) Bill, 2015		
Industry		
The Micro, Small and Medium Enterprises Development (Amendment) Bill, 2015		
Consumer Affairs		
The Bureau of Indian Standards Bill, 2015	Passed on 3 Dec 2015	
Transport/ Tourism		
The Carriage by Air (Amendment) Bill, 2015	Passed on 2 Dec 2015	
Finance		
The Negotiable Instruments (Amendment) Bill, 2015	Passed in earlier session	Passed on 7 Dec 2015

Note: Blank cell indicates that the Bill was not passed by that House.

Bills listed for Introduction, Consideration and Passing

Short Title	Lok Sabha	Rajya Sabha
The Arbitration and Conciliation (Amendment) Bill, 2015	Introduced on 3 Dec 2015	Passed on 23 Dec 2015
– Replaces an Ordinance	Passed on 17 Dec 2015	

Note: Blank cell indicates that the Bill was not passed by that House.

Bills listed for Introduction

Short Title	Lok Sabha	Rajya Sabha
The Agricultural Bio-Security Bill, 2015		
The Anti Maritime Piracy Bill, 2015		
The Atomic Energy (Amendment) Bill, 2015	Introduced on 7 Dec 2015 Passed on 14 Dec 2015	Passed on 23 Dec 2015
The Constitution (Scheduled Castes) Order (Amendment) Bill, 2015		
The Drugs and Cosmetics (Amendment) Bill, 2015		
The High Courts (Alteration of Names) Bill, 2015		

Short Title	Lok Sabha	Rajya Sabha
The Indian Institute of Management Bill, 2015 The Industries (Development and Regulation) Amendment Bill, 2015	Introduced on 7 Dec 2015 Passed on 10 Dec 2015	
The National Commission for Women (NCW) Bill, 2015 The National Co-operative Development Corporation (Amendment) Bill, 2015 The Nuclear Safety Regulatory Authority Bill, 2015 The Payment of Bonus (Amendment) Bill, 2015	Introduced on 7 Dec 2015 Passed on 22 Dec 2015	Passed on 23 Dec 2015
The Regional Centre for Biotechnology Bill, 2015		

Note: Blank cell indicates that the Bill was not introduced in any House or passed by the other House.

Bill not listed for Introduction but Introduced

Short Title	Lok Sabha	Rajya Sabha
The Rajendra Central Agricultural University Bill, 2015		Introduced on 23 Dec 2015
The Insolvency and Bankruptcy Code, 2015	Introduced on 21 Dec 2015 Referred to Joint Parliamentary Committee	

Bills not listed for Introduction, Consideration and Passing but Introduced and Passed

Short Title	Lok Sabha	Rajya Sabha
The Sugar Cess (Amendment) Bill, 2015	Introduced on 7 Dec 2015 Passed on 15 Dec 2015	Will be deemed to be passed as it is a Money Bill
The Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts Bill, 2015	Introduced on 7 Dec 2015 Passed on 16 Dec 2015	Passed on 23 Dec 2015

Bills not listed for Consideration and Passing but Passed

Short Title	Lok Sabha	Rajya Sabha
The National Waterways Bill, 2015	Passed on 21 Dec 2015	
The Indian Trusts (Amendment) Bill, 2015	Passed on 9 Dec 2015	

Appropriation Bills not listed for Introduction but Introduced and Passed

Short Title	Lok Sabha	Rajya Sabha
The Appropriation (No. 5) Bill, 2015	Passed on 15 Dec 2015	Passed on 22 Dec 2015
The Appropriation (No. 4) Bill, 2015	Passed on 15 Dec 2015	Passed on 22 Dec 2015

Bills listed for Withdrawal

Short Title	Withdrawn on	Remarks
The Drugs and Cosmetics (Amendment) Bill, 2013		
The Atomic Energy (Amendment) Bill, 1992	16 Dec 2015	Replaced by a new Bill

Note: Blank cell indicates that the Bill was not withdrawn.

Bill not listed for Withdrawal but Withdrawn

Short Title	Withdrawn on	Remarks
The Indian Forests Amendment Bill, 2012	23 Dec 2015	
The Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts Bill, 2015	11 Dec 2015	Replaced by a new Bill

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

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